

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II, SECTION 3, SUB-SECTION (i)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

Notification
No. 45 /2016-Customs (ADD)

New Delhi, the 17th August, 2016

G.S.R. (E). –Whereas, in the matter of “Cold-Rolled flat products of alloy or non-alloy steel” (hereinafter referred to as the ‘subject goods’), falling under headings 7209, 7211, 7225 and 7226 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the ‘Customs Tariff Act’), originating in, or exported from People’s Republic of China, Japan, Korea RP and Ukraine (hereinafter referred to as the ‘subject countries’), and imported into India, the designated authority in its preliminary findings published in the Gazette of India, Extraordinary, Part I, Section 1, *vide* notification number 14/12/2016-DGAD dated the 3rd August, 2016, has come to the provisional conclusion that –

- (i) the subject goods have been exported to India from the subject countries below normal value;
- (b) the domestic industry has suffered material injury on account of subject imports from the subject countries; and
- (c) the injury has been caused by the dumped imports of the subject goods from the subject countries;

and has recommended imposition of provisional anti-dumping duty on imports of the subject goods, originating in, or exported from subject countries and imported into India, in order to remove injury to the domestic industry;

Now, therefore, in exercise of the powers conferred by sub-section (2) of section 9A of the Customs Tariff Act, read with rules 13 and 20 of the Customs Tariff (Identification, Assessment and Collection of Anti-dumping Duty on Dumped Articles and for Determination of Injury) Rules, 1995, the Central Government, after considering the aforesaid preliminary findings of the designated authority, hereby imposes on the subject goods, the description of which is specified in column (3) of the Table below, falling under heading of the First Schedule to the Customs Tariff Act as specified in the corresponding entry in column (2), originating in the countries as specified in the corresponding entry in column (4), exported from the countries as specified in the corresponding entry in column (5), produced by the producers as specified in the corresponding entry in column (6), exported by the exporters as specified in the corresponding entry in column (7), imported into India, an anti-dumping duty at a rate which is equivalent to difference between the amount mentioned in the corresponding entry in column (8) and the landed value of the subject goods, provided the landed value is less than such amount specified in column (8) , in the currency as specified in the corresponding entry in column (10) and as per unit of measurement as specified in the corresponding entry in column (9) of the said Table, namely :-

Table

| S. No. | Heading/ Sub heading | Description of goods | Country of origin | Country of export | Producer | Exporter | Amount | Unit | Currency |
|--------|--------------------------|--|-------------------|-------------------|---------------------------|--|--------|------|-----------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1. | 7209, 7211, 7225 or 7226 | <p>Cold rolled / cold reduced flat steel products of iron or non-alloy steel or other alloy steel, of all widths and thickness, not clad, plated or coated of following quality/grades:-</p> <p>(i) Plain Carbon steels with Carbon \leq 0.15% and maximum UTS \leq410 MPa - conforming to: (a) Commercial quality; (b) Drawing / Deep Drawing quality (D/DD) (c) Extra Deep Drawing quality (EDD)</p> <p>(ii) Plain Carbon High Strength steels whether or not Interstitial Free, with UTS \geq 350MPa - IF-HS or HS</p> <p>(iii) Micro-alloyed steels of Advanced High Strength Quality (AHSS) with minimum UTS \geq 590MPa</p> <p>(iv) Bake-Hardening Steel with minimum UTS \geq 370MPa (BH)</p> <p>(v) Dual-Phase Steel with minimum UTS \geq 370MPa (DP),</p> <p>excluding, -</p> <p>(i) Stainless Steel;</p> <p>(ii) High Speed Steel, i.e., alloy steels containing, with or without other elements, at least two of the three elements Molybdenum (Mo), Tungsten (W) and Vanadium (V) with a combined content by weight of 7% or more, 0.6% or more of Carbon and 3 to 6% of</p> | Korea RP | Korea RP | M/s Hyundai Steel Company | 1. M/s Hyundai Steel Company, Korea RP 2. M/s Hyundai Corporation, Korea RP 3. M/s. LG International Corp, Korea RP. 4. M/s P&A Corporation, Korea RP | NIL | MT | US Dollar |

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|----|------|--|----------|----------|---------------------------|---|-----|----|-----------|
| | | Chromium; iii) Silicon Electrical Steels confirming to Grain Oriented and Non- Grain Oriented Steels i.e. alloy steels containing by weight, atleast 0.6% but not more than 6% of Silicon and not more than 0.08% of Carbon. This steel may also contain by weight not more than 1% of Aluminium but no other element in a proportion that would give the steel the characteristics of other alloy steel. | | | | | | | |
| 2. | -do- | <p>Cold rolled / cold reduced flat steel products of iron or non-alloy steel or other alloy steel, of all widths and thickness, not clad, plated or coated, excluding, -</p> <p>(i) Stainless Steel;</p> <p>(ii) High Speed Steel, i.e., alloy steels containing, with or without other elements, at least two of the three elements Molybdenum (Mo), Tungsten (W) and Vanadium (V) with a combined content by weight of 7% or more, 0.6% or more of Carbon and 3 to 6% of Chromium;</p> <p>(iii) Silicon Electrical Steels confirming to Grain Oriented and Non- Grain Oriented Steels i.e. alloy steels containing by weight, atleast 0.6% but not more than 6% of Silicon and not more than 0.08% of Carbon. This steel may also contain by weight not more than 1% of Aluminium but no other element in a proportion that would give the steel the characteristics of other alloy steel.</p> | Korea RP | Korea RP | M/s Hyundai Steel Company | <p>1. M/s Hyundai Steel Company, Korea RP</p> <p>2. M/s Hyundai Corporation, Korea RP</p> <p>3. M/s. LG International Corp, Korea RP.</p> <p>4. M/s P&A Corporation, Korea RP</p> | 594 | MT | US Dollar |

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|----|------|--|----------|----------|--------------------------------|--|-----|----|-----------|
| 3. | -do- | -do- | Korea RP | Korea RP | M/s POSCO | <ol style="list-style-type: none"> 1. M/s POSCO, Korea RP 2. M/s POSCO Daewoo Corporation, Korea RP 3. M/s LG International Corp., 4. M/s Hyundai Corporation, Korea RP 5. M/s Samsung C&T Corporation, Korea RP 6. M/s POSCO Asia Co. Ltd, Hong Kong 7. POSCO Processing & Service Co., Ltd., Korea RP | 594 | MT | US Dollar |
| 4. | -do- | <p>Cold rolled / cold reduced flat steel products of iron or non-alloy steel or other alloy steel, of all widths and thickness, not clad, plated or coated of following quality/grades:-</p> <p>(i) Micro-alloyed steels of Advanced High Strength Quality with minimum UTS ≥ 590MPa having width ≤ 600mm oiled and with trimmed edges.</p> <p>(ii) Medium and High Carbon steels with Carbon $>0.15\%$ having width ≤ 600mm oiled and with trimmed edges.</p> <p>excluding, -</p> <p>(i) Stainless Steel;</p> <p>(ii) High Speed Steel, i.e., alloy</p> | Korea RP | Korea RP | M/s Dongkuk Industries Co. Ltd | <ol style="list-style-type: none"> 1. M/s Dongkuk Industries Co. Ltd, Korea RP 2. M/s POSCO Daewoo Corporation, Korea RP 3. Kowon Trading Corp, Korea | NIL | MT | US Dollar |

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|----|------|--|----------|----------|--------------------------------|---|-----|----|-----------|
| | | <p>steels containing, with or without other elements, at least two of the three elements Molybdenum (Mo), Tungsten (W) and Vanadium (V) with a combined content by weight of 7% or more, 0.6% or more of Carbon and 3 to 6% of Chromium;</p> <p>(iii) Silicon Electrical Steels confirming to Grain Oriented and Non- Grain Oriented Steels i.e. alloy steels containing by weight, atleast 0.6% but not more than 6% of Silicon and not more than 0.08% of Carbon. This steel may also contain by weight not more than 1% of Aluminium but no other element in a proportion that would give the steel the characteristics of other alloy steel.</p> | | | | | | | |
| 5. | -do- | <p>Cold rolled / cold reduced flat steel products of iron or non-alloy steel or other alloy steel, of all widths and thickness, not clad, plated or coated, excluding, -</p> <p>(i) Stainless Steel;</p> <p>(ii) High Speed Steel, i.e., alloy steels containing, with or without other elements, at least two of the three elements Molybdenum (Mo), Tungsten (W) and Vanadium (V) with a combined content by weight of 7% or more, 0.6% or more of Carbon and 3 to 6% of Chromium;</p> <p>(iii) Silicon Electrical Steels confirming to Grain Oriented and Non- Grain Oriented Steels i.e. alloy steels containing by weight, atleast 0.6% but not more than 6% of Silicon and not more than 0.08% of Carbon. This steel may also contain by weight not more than 1% of Aluminium but no</p> | Korea RP | Korea RP | M/s Dongkuk Industries Co. Ltd | <p>1. M/s Dongkuk Industries Co. Ltd, Korea RP</p> <p>2. M/s POSCO Daewoo Corporation, Korea RP</p> <p>3. Kowon Trading Corp, Korea</p> | 594 | MT | US Dollar |

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|-----|------|---|---|---|--|--|-----|----|-----------|
| | | other element in a proportion that would give the steel the characteristics of other alloy steel. | | | | | | | |
| 6. | -do- | -do- | Korea RP | Korea RP | Any combination other than S. No. 1, 2, 3, 4 & 5 | | 594 | MT | US Dollar |
| 7. | -do- | -do- | Korea RP | Any country other than those subject to anti-dumping duty | Any | Any | 594 | MT | US Dollar |
| 8. | -do- | -do- | Any country other than those subject to anti-dumping duty | Korea RP | Any | Any | 594 | MT | US Dollar |
| 9. | -do- | -do- | Japan | Japan | JFE Steel Corporation | <ol style="list-style-type: none"> 1. JFE Shoji Trade Corporation, Japan, 2. Honda Trading Corporation, Japan, 3. Nissan Trading Co. Ltd, 4. Ohmi Industries Ltd, Japan 5. Mitsui & Co. Ltd, Japan 6. Metal One Corporation, Japan. | 594 | MT | US Dollar |
| 10. | -do- | -do- | Japan | Japan | M/s. Nippon Steel & Sumitomo Metal Corporation | <ol style="list-style-type: none"> 1. Honda Trading Corporation, Japan 2. Kanematsu Corporation Ltd, Japan 3. Marubeni-Itochu Steel Inc., Japan 4. Metal One Corporation, Japan 5. Mitsui & Co. Ltd, Japan 6. Nippon Steel & Sumikin | 594 | MT | US Dollar |

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|-----|------|------|---|---|---|--|-----|----|-----------|
| | | | | | | Bussan Corporation, Japan 7. Sumitomo Corporation, Japan 8. Toyota Tshusho Corporation, Japan | | | |
| 11. | -do- | -do- | Japan | Japan | Any combination other than S. No. 9 & 10 | | 594 | MT | US Dollar |
| 12. | -do- | -do- | Japan | Any country other than those subject to anti-dumping duty | Any | Any | 594 | MT | US Dollar |
| 13. | -do- | -do- | Any country other than those subject to anti-dumping duty | Japan | Any | Any | 594 | MT | US Dollar |
| 14. | -do- | -do- | People's Republic of China | People's Republic of China | M/s Angang Steel Company Limited | 1. M/s Angang Group Hong Kong Co. Ltd, Hong Kong 2. LG International Corp., Korea RP | 594 | MT | US Dollar |
| 15. | -do- | -do- | People's Republic of China | People's Republic of China | M/s Zhangjiagan Yangtze River Cold Rolled Sheet Co., Ltd. | 1. M/s JiangsuShagang International Trade Co., Ltd., China PR, 2. M/s Xinsha International Pte Ltd, Singapore 3. M/s Lu Qin (Hong Kong) Co., Ltd., Hong Kong 4. M/s Future Materials Industry (Hong Kong) Co., Ltd, Hong Kong | 594 | MT | US Dollar |
| 16. | -do- | -do- | People's Republic of China | People's Republic of China | Any combination other than S. No. 14 & 15 | | 594 | MT | US Dollar |

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|-----|------|------|---|---|---|---|-----|----|-----------|
| 17. | -do- | -do- | People's Republic of China | Any country other than those subject to anti-dumping duty | Any | Any | 594 | MT | US Dollar |
| 18. | -do- | -do- | Any country other than those subject to anti-dumping duty | People's Republic of China | Any | Any | 594 | MT | US Dollar |
| 19. | -do- | -do- | Ukraine | Ukraine | Zaporizhstal Integrated Iron and Steel Works PJSC | Metinvest International SA, Switzerland | 594 | MT | US Dollar |
| 20. | -do- | -do- | Ukraine | Ukraine | Any combination other than S. No. 19 | | 594 | MT | US Dollar |
| 21. | -do- | -do- | Ukraine | Any country other than those subject to anti-dumping duty | Any | Any | 594 | MT | US Dollar |
| 22. | -do- | -do- | Any country other than those subject to anti-dumping duty | Ukraine | Any | Any | 594 | MT | US Dollar |

2. The anti-dumping duty imposed under this notification shall be effective for a period not exceeding six months (unless revoked, superseded or amended earlier) from the date of publication of this notification in the Official Gazette and shall be paid in Indian currency.

Explanation.- For the purposes of this notification,-

(a) “landed value” of imports for the purpose of this notification means the assessable value as determined by the customs under the Customs Act, 1962 and includes all duties of customs except duties levied under sections 3, 3A, 8B, 9 and 9A of the Customs Tariff Act, 1975;

(b) rate of exchange applicable for the purpose of calculation of such anti-dumping duty shall be the rate which is specified in the notification of the Government of India, in the Ministry of Finance (Department of Revenue), issued from time to time, in exercise of the powers conferred by section 14 of the Customs Act, 1962, and the relevant date for the determination of the rate of exchange shall be the date of presentation of the bill of entry under section 46 of the said Customs Act, 1962.

[F.No. 354/128/2016-TRU]

(Anurag Sehgal)
Under Secretary to the Government of India